

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**EP NO. 04 OF 2017 & IA NO. 886 OF 2017 IN  
IA NO. 421 OF 2013 IN DFR NO. 1975 OF 2013**

**Dated: 3<sup>rd</sup> November, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**In the matter of:**

<b>Tata Power Delhi Distribution Limited</b>	<b>...</b>	<b>Appellant(s)/ Petitioner(s)</b>
<b>Vs. North Municipal Corporation of Delhi (North Delhi Municipal Corporation) &amp; Ors.</b>	<b>...</b>	<b>Respondent(s)</b>

Counsel for the Appellant (s)	:	Mr. Vishal Anand Mr. Rahul Kinra Mr. Ashutosh Kumar Srivastava Mr. Anurag Bansal (Rep.)
Counsel for the Respondent(s)	:	

**ORDER**

Issue notice to the Respondents returnable on 19.12.2017. Dasti, in addition, is permitted.

List the matter on 19.12.2017. In the meantime pleadings be completed.

**(Justice N.K. Patil)  
Judicial Member**

**(I. J. Kapoor)  
Technical Member**

*mk/vt*